

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Company Appeal (AT) (Insolvency) No. 954 of 2020**

In the matter of:

M/s. Apundarik Merchants Private Limited **....Appellant**

Vs.

M/s. Bansidhar Agarwalla & Co. Pvt. Ltd. **....Respondent**

Present:

Appellant: Mr. Saikat Sarkar, Mr. Saurav Jain, Advocates.

Respondent: Mr. Shaunak Mitra, Mr. Rajesh Upadhyay, Advocates.

ORDER

(Through Virtual Mode)

11.02.2021: Pleadings are complete. Written submissions have also been filed.

List the appeal 'for hearing' on 16th March, 2021 before Court-III.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

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